

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA No. 232 of 2017

In

APPEAL No. 90 of 2017

Dated: 4th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bihar State Power Transmission Co. Ltd. & Anr. ...Appellant(s)

Vs.

M/s Shree Cement Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Ms. Aparajita Upadhyay a/w
Mr. Mukesh Kumar (Rep.)

Counsel for the Respondent(s) : Mr.C.K.Rai
Mr. Umesh Prasad for R-2
Mr. Kumar Mihir for R-1

ORDER

IA No. 232 of 2017

(Application for stay)

Learned counsel for the State Commission seeks a week's time to file reply. He may file the same on or before 12.07.2017 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 19.07.2017 after serving copy on the other side.

List this application for hearing on **20.07.2017**. In the meantime, interim order to continue.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**